



**TAMIL NADU
GOVERNMENT GAZETTE
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Part IV—Section 1

Tamil Nadu Bills

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Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 5th February, 2021 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 7 of 2021

A Bill further to amend the Annamalai University Act, 2013 and the Tamil Nadu Dr. M.G.R. Medical University Chennai, Act, 1987.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:—

PART – I.

PRELIMINARY.

1. (1) This Act may be called the Annamalai University and the Tamil Nadu Dr. M.G.R. Medical University, Chennai (Amendment) Act, 2021. Short title and commencement.

(2) It shall come into force at once.

PART – II.

AMENDMENTS TO THE ANNAMALAI UNIVERSITY ACT, 2013.

Tamil Nadu Act 20 of 2013.

2. In section 1 of the Annamalai University Act, 2013 (hereinafter in this Part referred to as the 2013 Act), in sub-section (2), for the expression “Cuddalore District”, the expression “Cuddalore district excluding the area of 113.21 acres, wherein the Rajah Muthiah Medical College and Hospital, Rajah Muthiah Dental College and Hospital and Rani Meyyammai College of Nursing are situated” shall be substituted.

Amendment of section 1.

3. In section 35 of the 2013 Act, in sub-section (2), the expression “medicine, dental” shall be omitted.

Amendment of section 35.

PART – III.

AMENDMENT TO THE TAMIL NADU DR. M.G.R. MEDICAL UNIVERSITY CHENNAI, ACT, 1987.

Tamil Nadu Act 37 of 1987.

4. In section 2 of the Tamil Nadu Dr.M.G.R. Medical University Chennai, Act, 1987, in clause (r), the expression “excluding the Annamalai Nagar as defined in clause (a) of section 2 of the Annamalai University Act, 1928 (Tamil Nadu Act I of 1929)” shall be omitted.

Amendment of section 2.

STATEMENT OF OBJECTS AND REASONS

Based on the announcement made by the Hon'ble Deputy Chief Minister in his budget speech 2020 – 2021 orders were issued in G.O.(Ms) No.16, Higher Education (H1) Department, dated 27.01.2021 for handing over the Rajah Muthiah Medical College and Hospital, Rajah Muthiah Dental College and Hospital and Rani Meyyammai College of Nursing attached to Annamalai University to the Government in Health and Family Welfare Department, for treating them as Government Institutions.

2. To give effect to the said order, the Government have decided to amend the Annamalai University Act, 2013 (Tamil Nadu Act 20 of 2013) and the Tamil Nadu Dr.M.G.R. Medical University Chennai, Act, 1987 (Tamil Nadu Act 37 of 1987).

3. The Bill seeks to give effect to the above decision.

K.P. ANBALAGAN,
Minister for Higher Education and Agriculture.

Chennai-600 009,
5th February 2021.

K. SRINIVASAN,
Secretary.